

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2097

ANSWERED ON:11.08.2006

LIST OF BENEFICIARIES UNDER IAY .

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) Whether the list of beneficiaries under the various centrally sponsored schemes like Indira Awas Yojana was not properly prepared in many States;
- (b) If so, the details thereof and the reasons therefor;
- (c) Whether the Union Government has issued instructions to review the list of beneficiaries who came under below poverty line category which is the main yardstick for implementing many social welfare and development schemes;
- (d) If so, the details thereof; and
- (e) The further corrective measures taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a) to (e) The Ministry of Rural Development provides financial and technical assistance to the States and UTs to conduct a BPL Census in the beginning of every Five Year Plan to identify the rural poor households who could be provided assistance under various programmes of this Ministry including Indira Awaas Yojana (IAY). The 1st BPL Census was conducted for the 8th Five Year Plan in 1992 and in 1997 the Survey was conducted for the 9th Five Year Plan. For the 10th Five Year Plan also, the Ministry had issued guidelines to the States and UTs to conduct the BPL Census 2002 based on Score Based Ranking of the rural households for which 13 socio-economic parameters were prescribed on the recommendation of the Expert Group. This methodology was adopted with a view to ensure more transparency in determining the status of rural households.